

रेल गंत्रालय तथा संसदीय कार्य विभाग  
में उपयंत्रो (श्री मल्लिकार्जुन) : (क)  
जी नहीं। परन्तु, अनियमितताओं  
के कुछ मामले नोटिस में आये हैं।

(ख) विभिन्न एजेंसियों के माध्यम  
से विशेष निगरानी रखा जा रही है।

(ग) जी हाँ।

**Department of the Northern Railway  
Functioning of intelligence and crime**

\*100. SHRI HARVENDAR SINGH  
HANSPAL: Will the Minister of  
RAILWAYS be pleased to state:

(a) what is the amount spent by  
the Northern Railways on TA and DA  
bills of its intelligence and crime  
staff during the last one year;

(b) whether it is a fact that in-  
variably some particular members of  
staff are sent to various places for  
attending to the inquiries and investi-  
gations while some others are totally  
neglected in this regard depriving  
them of any TA and DA whatsoever;  
and

(c) if so, what steps that are being  
taken by Government to stop such  
discrimination in this regard?

THE DEPUTY MINISTER IN THE  
MINISTRY OF RAILWAYS AND IN  
THE DEPARTMENT OF PARLIA-  
MENTARY AFFAIRS (SHRI MAL-  
LIKARJUN): (a) The amount spent  
on TA and DA bills was Rs. 69,126.66  
and Rs. 94,275.86 for Crime Intelli-  
gence Branch and Special Intelligence  
Branch respectively.

(b) No, Sir.

(c) Does not arise.

**Pay Scales of Goods Clerks**

407. SHRI (MOLANA) ASRARUL  
HAQ: Will the Minister of RAIL-  
WAYS be pleased to state:

(a) whether any rosters have been  
maintained by the Northern Railway  
Bikaner Division at Delhi Lahori Gate  
(MG) for the Rest Givers (Goods

Clerks) in the pay scales of Rupees  
330-560;

(b) if so, what are the details in  
this regard;

(c) whether it is also a fact that the  
Chief Goods Superintendent has ap-  
proved the rest giver scheme by pro-  
viding rosters for them;

(d) if not, what are the reasons  
therefor;

(e) whether railway administration  
has received any complaint from the  
givers; and

(f) what action Government have  
taken or propose to take in this re-  
gard?

THE DEPUTY MINISTER IN THE  
MINISTRY OF RAILWAYS AND IN  
THE DEPARTMENT OF PARLIA-  
MENTARY AFFAIRS (SHRI MAL-  
LIKARJUN): (a) to (f) Informa-  
tion is being collected and will be laid  
on the Table of the Sabha.

**Accidents at railway level crossings**

408. SHRI SYED AHMAD HASHMI:  
Will the Minister of RAILWAYS be  
pleased to state:

(a) what is the number of accidents  
that have taken place at level cross-  
ings in the Northern Railway Zone  
during the last one year;

(b) what is the number of persons  
killed in these accidents; and

(c) what preventive steps have been  
taken by Government in this regard?

THE DEPUTY MINISTER IN THE  
MINISTRY OF RAILWAYS AND IN  
THE DEPARTMENT OF PARLIA-  
MENTARY AFFAIRS (SHRI MAL-  
LIKARJUN): (a) During the period  
1-4-80 to 31-3-81, there were 16  
accidents at level crossings on the  
Northern Railway.

(b) In these accidents, 27 persons  
were killed.

(c) In order to avoid the accidents  
at level crossings, the following mea-  
sures have been taken:

(i) Educative campaign amongst  
the road users through various  
audio-visual media.